

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.2430/2000

(A)

New Delhi this the 23rd day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Hemant Kumar Verma S/O Ram Swarup Verma,  
R/O 2165, Atarpura, Hapur,  
Ghaziabad (UP)-245201,  
at present C/12/381 Yamuna Vihar,  
Delhi-110053.

... Applicant

( By Shri A.P.Sahay, Advocate )

-versus-

1. Union of India through  
Secretary, Ministry of Railways,  
Rail Bhawan, New Delhi.
2. Member, Personnel,  
Railway Board, New Delhi.
3. General Manager, Northern Railway,  
Baroda House, New Delhi.
4. Divisional Railway Manager,  
Northern Railway, Bikaner,  
Rajasthan.
5. Divisional Personnel Officer,  
DRM's Office, Northern Railway,  
Bikaner, Rajasthan.

... Respondents

O R D E R (ORAL)

**Shri Justice Ashok Agarwal :**

Applicant had appeared for selection to the post of Assistant Station Master. By an order passed on 23.1.1998 at Annexure-1 he was declared selected. He was thereafter referred for medical examination wherein he was found fit in the B-I category. Applicant did not receive an appointment order but was informed that he cannot be appointed as Assistant Station Master as he has been medically found fit in B-I category. For the said post, a candidate is required to be fit in A-2 and below categories (Annexure-3). Applicant on 10.2.2000 (Annexure-4)

*[Handwritten signature]*

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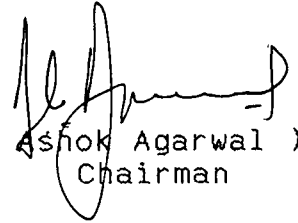
submitted his representation which was forwarded to the General Manager, Northern Railway. He now claims appointment in an alternate category.

2. Having regard to the claim made, we feel that ends of justice would be met by disposing of the present OA with a direction to the General Manager to consider the aforesaid claim of the applicant for appointment <sup>if available + it found suitable</sup> in an alternate category. We order accordingly. It be done expeditiously and within a period of three months from the date of receipt of a copy of this order.

3. Present OA is disposed of in the aforesaid terms.



( S.A.T. Rizvi )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/

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